THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 30th April, 2025

No.HC.XI-11/2024/61/RC The Hon'ble Gauhati High Court has been pleased to declare 07.05.2025 as a holiday in respect of the Principal Seat of the Gauhati High Court on account of the Panchayat Election to be held on that day.

The Hon'ble Gauhati High Court has been further pleased to declare 19.07.2025 (3rd Saturday) as a Court Working Day in lieu of 07.05.2025.

By order, Sd/-Raktim Duarah REGISTRAR GENERAL

Memo No.HC.XI-11/2024/62-77/RC

Dated, Guwahati, the 30.04.2025

Copy to:

- 1. The Secretary General, Supreme Court of India, New Delhi.
- 2. The L.R. cum Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur.
- 3. The Registrar General/Registrar (Vigilance)/ Registrar (Admn.) Gauhati High Court, Guwahati.
- 4. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
- 6. The Secretary General, Gauhati High Court Bar Association, Guwahati.
- 7. The Secretary, All Assam Lawyers' Association, Guwahati.
- 8. The Secretary, Advocates' Association, Guwahati.
- 9. The Joint Registrar, (________), Gauhati High Court, Guwahati.
- 10. The Deputy Registrar, (__________), Gauhati High Court, Guwahati.
- 11. The Director, Law Research Institute, Gauhati High Court, Guwahati.
- 12. The Librarian -cum- Research Officer, Gauhati High Court, Guwahati.
- 13. The Asstt. Registrar, (________), Gauhati High Court, Guwahati.
- 14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 15. The P.S. to Hon'ble Mr. / Mrs. Justice ______, Gauhati High Court, Guwahati.
- 16. The Court Manager, Gauhati High Court, Guwahati.
- 17. The Project Manager, Gauhati High Court, Guwahati. (He is requested to upload the notification in the High Court Website.)
- 18. The AO (J), (______), Gauhati High Court, Guwahati.

- 19. The Deputy Director, Printing & Stationery, Assam Govt. Press, Guwahati. (He is requested to publish the notification in the Assam Gazette and forward a copy of the same to this Registry.)
- 20. The Court Officer (I/II), Gauhati High Court, Guwahati.
- 21. The Chief Security Officer, Gauhati High Court, Guwahati.
- 22. The C.A. to the Registrar (Judicial), Gauhati High Court, Guwahati.

23. The High Court Notice Board.

REGISTRÁR GENERAL